

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

IA 1/2015 in Civil Appeal D. No(s). 19672/2015

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

GOPAL DAMODAR JOSHI

Respondent(s)

(FOR ON IA 1/2015)

Date : 31-10-2017 These matters were called on for hearing today.

For Appellant(s) Mr. Mohd. Hussain, Adv.
Mr. Mukesh Kumar Maroria, AOR

For Respondent(s) Mr. T. V. S. Raghavendra Sreyas, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the sole respondent has failed to file the counter affidavit within the period stipulated under the rules. Viewed, in that context, the matter shall be processed for listing before the Hon'ble Court, under the rules.

SANJAY PARIHAR
Registrar

MG